

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/6797/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 20<sup>th</sup> November, 2018.

Sub:- **Casual Leave.**

Ref:- Your Letter No.DJL/9752/2018, dated 15.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 16.11.2018, has been ~~rejected~~ granted.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**